

SPECIAL BENCH ITEM NO. 124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 14/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	MADHUSUDAN MOTORS PVT LTD V/S SHIVAM TRADERS & HIRE PURCHASE PVT LTD
UNDER SECTION	73(4) OF COMPANIES ACT 2013 R/W 45QA OF RBI ACT 1934

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Yukti Mahi Bawa proxy for Sh. Rahul Agarwal, Adv. : *For the Petitioner*
Sh. Arun Saxena alongwith Ms. Nalini, Advs. : *For the Respondent*

ORDER

Ld. Proxy counsel Ms. Yukti Mahi present on behalf of Sh. Rahul Agarwal for the petitioner and Ld. Counsel for the respondent present.

Ld. Proxy counsel states that the Ld. arguing counsel could not appear today due to some personal difficulty therefore seeks a short accommodation.

At request, let the matter be adjourned to 5th April, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*